

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.211/BB/ 2017	-	Admission	252(3)	Property Infra Tech India Pvt. Ltd., Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	P/C. Ratakonda 9448089774	Petitioner	S. Ratakonda

O R D E R

PCS for Petitioner Company is present. He has filed memo alongwith annexure. Matter is listed today for admission. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice, PCS for Petitioner Company is directed to collect the notice from the registry and to serve it on ROC-Karnataka, Bangalore. List it on 20/12/2017.


Member (T)


Member (J)